

ABSTRACT

ROC.No.2509/2025 - C.1

Dt.20 -12-2025

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings: -**

Sl.N o.	Name of the Paper Promotee/Chief Administrative Officer	Posted to
1.	Smt. J. Nirmala , paper promote from the Unit of the Principal District and Sessions Judge, Jogulamba Gadwal.	Chief Administrative Officer, Special Sessions Court for trial of cases relating to Atrocities against Women-cum-IV Additional District and Sessions Court, Mahabubnagar (vice Sri Syed Nayeemuddin transferred)
2.	Sri Syed Nayeemuddin , Chief Administrative Officer, Special Sessions Court for trial of cases relating to Atrocities against Women-cum-IV Additional District and Sessions Court, Mahabubnagar	Chief Administrative Officer, III Addl. District & Sessions Court-cum-III Addl. MSJ, R.R. District at L.B. Nagar (post kept vacant)
3.	Sri N. Narsimulu , paper promote from the Unit of the Principal District and Sessions Judge, Vikarabad.	Chief Administrative Officer, Principal District & Sessions Court Narayanpet (post kept vacant)

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4.	Sri K. Shiva Ramulu , paper promote from the Unit of the Principal District and Sessions Judge, Mahabubnagar.	Chief Administrative Officer, Court of the I Addl. District & Sessions Judge-cum- Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women, Vikarabad, Vikarabad District (vice Smt. I. Kavitha transferred)
5	Smt. I. Kavitha , Chief Administrative Officer, Court of the I Addl. District & Sessions Judge-cum- Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women, Vikarabad, Vikarabad District	Chief Administrative Officer, Principal District & Sessions Court, Vikarabad, Vikarabad District (vice Sri C. Rajagopalaiah, transferred)
6	Sri C. Rajagopalaiah , Chief Administrative Officer, Prl. District & Sessions Court, Vikarabad, Vikarabad District	Chief Administrative Officer, VI Addl. District & Sessions Court-cum-VI Addl. MSJ, R.R. District at L.B. Nagar (post kept vacant)
7	Smt. V. Sharadha , paper promote from the Unit of the Principal District and Sessions Judge, Ranga Reddy District.	Chief Administrative Officer, Principal District & Sessions Court, Medak (vice Smt. G. Sridevi transferred)
8	Smt. G. Sridevi , Chief Administrative Officer, Principal District & Sessions Court, Medak	Chief Administrative Officer, Special Court for trial of cases under SC/ST (POA) Act-cum- III Addl. District & Sessions Court, Sangareddy. (vice Smt. J. Saroja transferred)
9	Smt. J. Saroja , Chief Administrative Officer, Spl. Court for trial of cases under SC/ST (POA) Act-cum- III Addl. District & Sessions Court, Sangareddy	Chief Administrative Officer, Principal District & Sessions Court, Sangareddy (vice Smt. Shyamala Manemma transferred)
10	Smt. Shyamala Manemma , Chief Administrative Officer, Principal District & Sessions Court, Sangareddy.	Chief Administrative Officer, Court of the XII Addl. Chief Judge, City Civil Court, Secunderabad (post kept vacant)
11	Smt. B. Srilatha , paper promote from the Unit of the Principal District and Sessions Judge, Ranga Reddy District.	Chief Administrative Officer, Family Court at Kusaiguda, Medchal Malkajgiri District. (New post sanctioned. Posting orders w.e.f. 31-12-2025)

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12	Sri J. Mohan Das , Chief Administrative Officer, VI Addl. District & Sessions Court, Sathupally.	Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum- III Addl. District & Sessions Court, Khammam (vice Smt. C. Rama Devi transferred)
13	Smt. C. Rama Devi , Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum- III Addl. District & Sessions Court, Khammam	Chief Administrative Officer, Principal District and Sessions Court, Mulugu (vice Sri S. Anup Kumar transferred)
14	Sri S. Anup Kumar , Chief Administrative Officer, Principal District and Sessions Court, Mulugu	Chief Administrative Officer, Special Court of SPE and ACB Cases-Cum-III- Additional District and Sessions Judge, Warangal (Post kept vacant)
15	Sri P. Gopala Krishna , Chief Administrative Officer, Family Court-cum-IV Additional District & Sessions Court, Khammam.	Chief Administrative Officer, City Small Causes Court, Hyderabad. (vice Sri K. Srinivas transferred)
16	Sri K. Srinivas , Chief Administrative Officer, City Small Causes Court, Hyderabad.	Chief Administrative Officer, Court of the Metropolitan Sessions Judge, Hyderabad (vice Sri M. Suryanarayana transferred)
17	Sri M. Suryanarayana , Chief Administrative Officer, Court of the Metropolitan Sessions Judge, Hyderabad	Chief Administrative Officer, Principal District and Sessions Court, Mahabubnagar (vice Sri Y.Y.B.S. Murthy transferred)
18	Sri Y.Y.B.S. Murthy , Chief Administrative Officer, Principal District and Sessions Court, Mahabubnagar.	Chief Administrative Officer, Principal District and Sessions Court (Admn.), Ranga Reddy District (post kept vacant)
19	Smt. P. Madhavi , Chief Administrative Officer, Principal District & Sessions Court, Siddipet	Chief Administrative Officer, Principal Family Court, City Civil Court, Hyderabad (vice Sri E. Narsimulu transferred)
20	Sri E. Narsimulu , Chief Administrative Officer, Principal Family Court, City Civil Court, Hyderabad	Chief Administrative Officer, Special Sessions Court for trial of cases relating to MP's and MLA's, Hyderabad (unit of Sessions Judge) (post kept vacant)

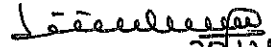
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- i) All the Unit Heads are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- ii) All the Chief Administrative Officers and the Paper Promotees shall handover charge of their posts to the Senior Superintendent/ immediate juniors of their courts immediately on receipt of these orders and take charge of their new posts.
- iii) The Principal District and Sessions Judge, Ranga Reddy District, is hereby directed to relieve Smt. B. Srilatha, Paper Promotee, on the afternoon of 30-12-2025 to enable her to join in her new post and report compliance.
- iv) Smt. B. Srilatha shall handover charge of her post to the Senior Superintendent / immediate junior of her court on the afternoon of 30-12-2025 and take charge of her new post in her new station on or after 31-12-2025.

The Unit Heads concerned are hereby directed not to entertain any application for leave from the individuals concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Heads are further directed to send the joining reports of the individuals to this Registry.

Note: Sri J. Mohan Das, Smt. Shyamala Manemma, Syed Nayeemuddin, Sri C. Rajagopalaiah, Sri S. Anup Kumar, Sri P. Gopala Krishna and Smt. P. Madhavi are not entitled to draw TA and DA etc., since they are transferred at their request.


20/12/2025
REGISTRAR (ADMN.)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Sessions Judge, Hyderabad.

4. The Chief Judge, City Small Causes Court, Hyderabad.
5. The Principal District and Sessions Judges, Jogulamba Gadwal, Vikarabad, Narayanpet, Mulugu, Medchal Malkajgiri District, Mahabubnagar, Sangareddy, Siddipet, Khammam, Warangal, Medak and Ranga Reddy District.
6. The Special Sessions Judge for trial of cases relating to Atrocities against Women-cum-IV Additional District and Sessions Judge, Mahabubnagar.
7. The III Addl. District & Sessions Judge-cum-III Addl. MSJ, R.R. District at L.B. Nagar
8. The I Addl. District & Sessions Judge-cum- Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women, Vikarabad, Vikarabad District.
9. The VI Addl. District & Sessions Judge-cum-VI Addl. MSJ, R.R. District at L.B. Nagar.
10. The Special Judge for trial of cases under SC/ST (POA) Act-cum- III Addl. District & Sessions Judge, Sangareddy.
11. The XII Addl. Chief Judge, City Civil Court, Secunderabad.
12. The Judge, Family Court at Kushaiguda, Medchal Malkajgiri District.
13. The VI Addl. District & Sessions Judge, Sathupally, Khammam District.
14. The Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- III Addl. District & Sessions Judge, Khammam.
15. The Judge, Special Court of SPE and ACB Cases-Cum-III- Additional District and Sessions Judge, Warangal.
16. The Judge, Family Court-cum-IV Additional District & Sessions Court, Khammam.
17. The Judge, Principal Family Court, City Civil Court, Hyderabad.
18. The Special Sessions Judge for trial of cases relating to MP's and MLA's, Hyderabad.
19. The Pay and Accounts Officer, Hyderabad.
20. The District Treasury Officers, Jogulamba Gadwal, Vikarabad, Narayanpet, Mulugu, Medchal Malkajgiri, Mahabubnagar, Sangareddy, Siddipet, Khammam, Warangal, Medak and Ranga Reddy District.
21. The Sub Treasury Officer, Sathupally, Khammam District.

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